

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Monday, 22nd March, 2010/ 1 Chaitra 1932 (Saka)

2.00 P.M

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule-280):** Following Members to raise matters under Rule-280.

1. Shri Mala Ram Gangwal	5. Ch. Surender Kumar
2. Shri Subhash Sachdeva	6. Dr. S.C.L. Gupta
3. Shri Jai Bhagwan Aggarwal	7. Shri Mohan Singh Bisht
4. Shri O.P.Babber	
3. **Papers to be laid on the Table :**
Smt. Sheila Dikshit, Chief Minister to lay the Copy of the Annual Report of the *Lokayukta* for the period 2007-2008.
4. **Introduction of the Bill :**
Shri Haroon Yusuf, Minister of Industries to introduce, “ **The Delhi Industrial Development Operation and Maintenance Bill, 2010 (Bill No. 02 of 2010)**” with the leave of the House.
5. **BUDGET (2010-11) :**
 1. **Annual Budget (2010-11) :**
Dr.A.K.Walia, Minister of Finance to present the Annual Budget for the Financial Year 2010-11.
 2. **Presentation of Demands for Grants:** The Minister of Finance to present the Demands for Grants for the Financial Year 2010-11.
 3. **Presentation and Voting on the Supplementary Demands (2009-2010):**
The Minister of Finance to present the first and final batch of Supplementary Demands for the Financial Year 2009-2010.
 4. **Appropriation (No. 1) Bill, 2010:** The Minister of Finance to introduce the ‘Appropriation (No. 1) Bill, 2010 (Bill No. 03 of 2010)’ with the leave of the House.
The Minister of Finance also to move that the Bill be considered.

Delhi
22nd March, 2010

Siddharath Rao
Secretary